

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 225
CP-205/ND/2021
IA-22/2022, IA-101/2022

IN THE MATTER OF:

SRC Realtors Pvt. Ltd. & Ors.

...

Applicant

Versus

Ganga Kavery Constructions Pvt. Ltd. & Ors. ...

Respondent

Under Section: 241-242

Order delivered on 23.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Re-notify to 14.06.2024.

Sd/-
(COURT OFFICER)